

# ORISSA HIGH COURT

**FILING REPORT AS ON :05/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/7006/2024	SANKIRTAN MUNDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SPL.TASK FORCE /8 /2024 () //
2	D-BLAPL/7007/2024	VIJAY @ RAM KUSHAL SAKET VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BELPAHAR /46 /2024 () //
3	D-BLAPL/7009/2024	LIPU @ LIPUN NAIK VS STATE OF ODISHA	CHITTA RANJAN PATRNAIK VS	BANTALA /67 /2024 () //
4	D-BLAPL/7014/2024	RAJA @ RAJARAM MALLIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BINIKA /236 /2021 () //
5	D-BLAPL/7016/2024	CHANDAN @ UTTAM MOHAPATRA VS STATE OF ODISHA	MERUSAGAR SAMANTRAY VS	DHAULI PS /171 /2023 () //
6	D-BLAPL/7018/2024	TUKUNA SAHANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
7	D-BLAPL/7019/2024	SURAJ DALEI@BABU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /736 /2021 () //
8	D-BLAPL/7021/2024	NARENDRA NIMAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /103 /2021 () //
9	D-BLAPL/7022/2024	CHITA RANJAN SAHU VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /45 /2022 () //
10	D-BLAPL/7023/2024	BHABADEBA MOHAPATRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIRPORT /454 /2023 () //
11	D-BLAPL/7028/2024	SANKARSAN PAIKRAY @ SANKARSAN PAIKARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TOMANDO /49 /2024 () //

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12	D-BLAPL/7030/2024	CHAITANYA KANHAR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	/ /0 0 //
13	D-BLAPL/7031/2024	SATYASAGAR PRADHAN@BABU VS STATE OF ODISHA	DEBA KUMAR RATH VS	LINGARAJ P.S. /97 /2023 0 //
14	D-BLAPL/7032/2024	PRASANTA DIGAL VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 0 //
15	D-BLAPL/7034/2024	SIDHANTA SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 0 //
16	D-BLAPL/7035/2024	MAHESWAR SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 0 //
17	D-BLAPL/7038/2024	SANTANU DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /330 /2023 0 //
18	D-BLAPL/7040/2024	PADMA RANJIKAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KHATIGUDA /26 /2023 0 //
19	D-BLAPL/7042/2024	NAFEEJ DILWAR KHAN @ NAFIS KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELAGARH /202 /2023 0 //
20	D-BLAPL/7045/2024	ASHOK JENA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	NANDIPADA /88 /2021 0 //
21	D-BLAPL/7049/2024	BIKRAM KUMAR SAHU VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 0 //
22	D-BLAPL/7050/2024	TAPAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /129 /2022 0 //
23	D-BLAPL/7051/2024	DANDAPANI NAYAK	ANUPAM DASH	GRAM GANJAM /256 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/7053/2024	SUSHANTA KUMAR MOHANTA @ MADHA	ARIJEET MISHRA	SUKINDA /70 /2024
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/7056/2024	TUSAR SAHU	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/7061/2024	JITU@JITENDRA JENA	ANUGRAHA NARAYAN SAMANTRAY	GANGAPUR (ASKA) /606 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/7065/2024	SUBRAT @ SURATHA JENA	NIRANJAN LENKA	RAJNAGAR /124 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/7066/2024	OKIL ARISAL	SUBASH CHANDRA PUSPALAKA	KHURDA SADAR /69 /2012
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/7068/2024	SURESH GAJENDRA @ BALA	RAMESH CHANDRA MAHARANA	BALUGAON P.S. /337 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/7077/2024	GOBINDA SINGH THAKUR	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/7078/2024	JASWANT SINGH	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/7079/2024	RAJIB KUMAR PRASAD	MANAS KUMAR CHAND	JEYPORE SADAR /336 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/7080/2024	TUSHAR NAGBHIRE	PARTHA SARATHI NAYAK	EOW,BHUBANESWAR /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/7081/2024	AJAY KUMAR BANCHHOR @ BULU	MOHENDRA KUMAR MOHAPATRO	BURLA /565 /2022
		VS	VS	()

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35	D-BLAPL/7086/2024	STATE OF ODISHA KAMIL KANHAR VS	GOPAL KRISHNA NAYAK VS	// DHAULI PS /106 /2023 ()
36	D-BLAPL/7088/2024	STATE OF ODISHA SAMIR KALIA VS	SOUBHAGYA KUMAR DASH VS	// PUTASINGH /58 /2022 ()
37	D-BLAPL/7092/2024	STATE OF ODISHA ASHOK KUMAR ROUT @ ASHOK VS	ANIRUDHA DAS VS	// / /0 ()
38	D-BLAPL/7095/2024	STATE OF ODISHA GEDU @ ASHISH NAIR VS	PABITRA KUMAR NAYAK VS	// LAXMISAGAR P.S. /89 /2023 ()
39	D-BLAPL/7096/2024	STATE OF ODISHA SANTOSH NAIK VS	LAMBODOR ACHARI VS	// TARASINGI /163 /2023 ()
40	D-BLAPL/7100/2024	STATE OF ODISHA BIRANCHI MOHANTY VS	SANGRAM KESHARI ROUT VS	// RASGOBINDPUR /275 /2023 ()
41	D-BLAPL/7101/2024	STATE OF ODISHA TUNA NAIK VS	DR. SUBRAT KUMAR SAHU VS	// PATTAPUR (DIGAPAHANDI) /261 /2019 ()
42	D-BLAPL/7111/2024	STATE OF ODISHA VED RAM GIRI VS	JUGALA KISHORE PANDA VS	// / /0 ()
43	D-BLAPL/7118/2024	STATE OF ODISHA RUSHI GARADA VS	HIMANSHU BHUSAN DASH VS	// RAYAGADA TOWN /227 /2019 ()
44	D-BLAPL/7124/2024	STATE OF ODISHA CHANDI DAS@RAJ VS	DEVASHIS PANDA VS	// KHURDA MODEL /46 /2023 ()
45	D-BLAPL/7126/2024	STATE OF ODISHA RAMESH SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BUGUDA /41 /2024 () //

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46	D-BLAPL/7128/2024	BINSHANTI MALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /104 /2023 () //
47	D-BLAPL/7129/2024	SUSANTA BEHERA VS STATE OF ODISHA	SURYAKANTA PRADHAN VS	GOCHHAPADA /11 /2024 () //
48	D-BLAPL/7131/2024	BHASKAR PRADHAN@CHIYAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /76 /2024 () //
49	D-BLAPL/7132/2024	PRANAYA NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
50	D-BLAPL/7137/2024	RATIKANTA DALAI @ RAJA @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /149 /2023 () //
51	D-BLAPL/7138/2024	MD. ABDUR RAHEMAN @ MD ABDUR RAHEMAN ALLI KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SPL.TASK FORCE /3 /2016 () //
52	D-BLAPL/7142/2024	PRASANTA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /106 /1998 () //
53	D-BLAPL/7150/2024	SAURABH SINGH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MACHHKUND /108 /2023 () //
54	D-BLAPL/7153/2024	SIKANDAR SHAW VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //
55	D-BLAPL/7159/2024	MAHESH PAN @ MOTU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /41 /2023 () //
56	D-BLAPL/7160/2024	JOGENDRA NAHAK VS STATE OF ODISHA	SHAYM SUNDAR NAYAK VS	HINJILI /848 /2023 () //
57	D-BLAPL/7161/2024	SASANKA SEKHAR NAIK	KURESH PRASAD DASH	GANGAPUR (ASKA) /379 /2022

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		VS	VS	()
58	D-BLAPL/7171/2024	STATE OF ODISHA BISWAJIT SAHOO	SANTOSH CHANDRA ATABUDHI	// KORAPUT SADAR /107 /2022
		VS	VS	()
59	D-BLAPL/7172/2024	STATE OF ODISHA BABUA@ GOPINATH MOHANTY	APURBA DAS	// DHAMNAGAR /126 /2018
		VS	VS	()
60	D-BLAPL/7173/2024	STATE OF ODISHA DIPU @ DIPAK KUMAR PALEI	JAGAJIBAN PRADHAN	// BANAPUR P.S. /355 /2022
		VS	VS	()
61	D-BLAPL/7179/2024	STATE OF ODISHA PRADEEP KUMAR SWAIN	TAPAS KUMAR ACHARYA	// / /0
		VS	VS	()
62	D-BLAPL/7184/2024	STATE OF ODISHA MANAS SAHOO	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
63	D-BLAPL/7187/2024	STATE OF ODISHA RONALDO EARNEST IGNATIO	SAURAV TIBREWAL	// / /0
		VS	VS	()
64	D-BLAPL/7188/2024	STATE OF ODISHA MANOJ KUMAR SAHU	JITENDRA SAMANTARAY	// BEGUNIAPADA /394 /2023
		VS	VS	()
65	D-CMAPL/10224/2024	STATE OF ODISHA NIRANJAN SATAPATHY	SIDHARTHA MISHRA	// / /
		VS	VS	()
66	D-CMAPL/10266/2024	BENUDHAR SATHPATHY PURANDAR PADHI	ADV	// / /
		VS	VS	()
67	D-CMP/10170/2024	SECY., FINANCE DEPT., BBSR, KHORDHA META JYOTI PATRA @ M.JYOTI PATRA	PRATAP KUMAR BEHERA	// / /
		VS	VS	()
68	D-CMP/10236/2024	META PRAKASH CHANDRA PATRA CHANDRA KUMAR JUNEJA	SUDEEP KUMAR SARANGI	// / /
		VS	VS	()

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69	D-CMP/10328/2024	ANUPAM JUNEJA SULOCHANA PAITAL VS	RAGHUNATH BISWAL VS	// // 0
70	D-CMP/10340/2024	SANJAY SHARMA RAM KRUSHNA SAHU VS	SWARUP KUMAR PATNAIK VS	// // 0
71	D-CMP/10350/2024	AVARANI DAS MONALISA MISHRA VS	AJODHYA RANJAN DASH VS	// // 0
72	D-CONTC/10091/2024	SATYABRATA DASH ARUN KUMAR ROUT VS	ADV. VS	// // 0
73	D-CONTC/10121/2024	ANU GARG, I.A.S. RANGADHAR MAHANTA VS	ADV VS	// // 0
74	D-CONTC/10144/2024	GOURIRANI NAIK, D.E.O, KEONJHAR RAMA CHANDRA GIRI VS	ADV VS	// // 0
75	D-CONTC/10157/2024	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDU., BBSR, KHORDHA KABITA PRADHAN VS	BANSHIDHAR BAUG VS	// // 0
76	D-CONTC/10161/2024	BALWANT SINGH, I.A.S. UMA SANKAR ACHARYA VS	ADV VS	// // 0
77	D-CONTC/10163/2024	RAGHURAM IYER, O.A.S. KRUSHNA MOHAN SAHOO VS	ADV. VS	// // 0
78	D-CONTC/10164/2024	RAGHURAM IYER, O.A.S. BIJAY KUMAR MOHANTY VS	ADV VS	// // 0
79	D-CONTC/10165/2024	RAGHURAM IYER, O.A.S. LAXMIDHAR NAYAK VS	ADV. VS	// // 0
		RAGHURAM IYER, O.A.S.		//

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80	D-CONTC/10167/2024	KISHOR KUMAR SAMANTARAY VS RAGHURAM IYER, O.A.S.	ADV VS	// 0 //
81	D-CONTC/10168/2024	BIJAYARAM SWAIN VS RAGHURAM IYER, O.A.S.	ADV VS	// 0 //
82	D-CONTC/10169/2024	BASUDEBA PRADHAN VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
83	D-CONTC/10173/2024	KRUSHNA CHANDRA SAHU VS SUSANTA KUMAR DASH, I.A.S.	ADV VS	// 0 //
84	D-CONTC/10174/2024	RABINARAYAN PARIDA VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
85	D-CONTC/10179/2024	BIJAYA KUMAR DIXIT VS SOUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR,BHADRAK	ADV VS	// 0 //
86	D-CONTC/10180/2024	DEBABRATA DAS VS DR. SUBHANKAR MOHAPATRA, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/10183/2024	JAIRAM JENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
88	D-CONTC/10185/2024	BINAY CHANDRA MAHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
89	D-CONTC/10196/2024	ANJAN KUMAR JENA VS PRADEEP KUMAR DASH, O.A.S.	ADV. VS	// 0 //
90	D-CONTC/10220/2024	SANTOSH KUMAR PRADHAN VS ARVIND AGARWAL, IAS	adv. VS	// 0 //
91	D-CONTC/10221/2024	PRATAP KUMAR SAHOO	ADV	//



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		VS	VS	0
92	D-CONTC/10222/2024	ASWATHY S., I.A.S. SANTANU KUMAR PRADHAN	ADV	//
		VS	VS	0
93	D-CONTC/10227/2024	ARVIND AGARWAL, I.A.S. RAMAKANTA MISHRA	ADV.	//
		VS	VS	0
94	D-CONTC/10228/2024	ASWATHY S., I.A.S. BHRAMARBAR PRADHAN	ADV	//
		VS	VS	0
95	D-CONTC/10234/2024	ASWATHY S., I.A.S. BAIRAGI CHARAN NAYAK	ADV	//
		VS	VS	0
96	D-CONTC/10245/2024	CHANCHAL RANA, COLLECTOR CUM DISTRICT MAGISTRATE, KHORDHA PRAFULLA CHANDRA JENA	DEVI PRASAD DASH	//
		VS	VS	0
97	D-CONTC/10251/2024	SATWAKI DAS, TAHASILDAR, DHARAMSALA, JAJPUR RASMI RANJAN SAMAL	ADV	//
		VS	VS	0
98	D-CONTC/10252/2024	ARVIND AGARWAL, I.A.S BASUDEBA SATAPATHY	HIMANSHU BHUSAN DASH	//
		VS	VS	0
99	D-CONTC/10255/2024	ASWASTHY S, I.A.S. GOKULA PRASAD ROUT	ASHIS KUMAR MISHRA	//
		VS	VS	0
100	D-CONTC/10261/2024	RABI NARAYAN ACHARYA, TAHASILDAR, MAHANGA NIGAM RANJAN LENKA	BIKASH JENA	//
		VS	VS	0
101	D-CONTC/10263/2024	SURYAWANSHI MAYUR VIKAS, COLLECTOR, KENDRAPARA GYAN RANJAN ACHARYA	ADV.	//
		VS	VS	0
102	D-CONTC/10275/2024	DR. ARABINDA KUMAR PADHI, PRINCIPAL SECY., A AND FE DEPT. MANASI TRIPATHY	ADV	//
		VS	VS	0

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103	D-CONTC/10299/2024	ASWATHY S, I.A.S. CHARAN SINGH VS	ADV VS	// // 0
104	D-CONTC/10300/2024	ASWATHY S., I.A.S. DILLIP KUMAR BALIARSINGH VS	ADV VS	// // 0
105	D-CONTC/10303/2024	ASWATHY S., I.A.S. BAIKUNTHANATHA RANBIR VS	ADV VS	// // 0
106	D-CONTC/10304/2024	ASWATHY S., I.A.S. NIRANJAN SAHOO VS	ADV VS	// // 0
107	D-CONTC/10306/2024	ASWATHY S., I.A.S. SHESHADEB SAMANTARAY VS	ADV VS	// // 0
108	D-CONTC/10310/2024	ASWATHY S., I.A.S. RABINARAYAN PRASAD HOTA VS	ADV VS	// // 0
109	D-CONTC/10311/2024	ASWATHY S., I.A.S. PABITRA MOHAN SAMANTARAY VS	ADV VS	// // 0
110	D-CONTC/10312/2024	ASWATHY S., I.A.S. KAJAL RANI SINHA VS	ADV. VS	// // 0
111	D-CONTC/10338/2024	SHALINI PANDIT, I.A.S. GAYATRI BEHERA VS	ADV VS	// // 0
112	D-CONTC/10345/2024	SUSHIL KUMAR LOHANI, I.A.S. NARAYAN PADHAN VS	SAROJ KUMAR SAHU VS	// // 0
113	D-CONTC/10346/2024	ABOLI SUNIL NARVANCE, COLLECTOR , JHARSUGUDA MAMALI DAS VS SUSMITA SAHOO, O.E.S. I	ADV. VS	// // 0 //

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114	D-CONTC/10354/2024	PREMANANDA SAHU VS ABOLI SUNIL NARVANCE, COLLECTOR JHARSUGUDA	ARUM KUMAR SAHU VS	// 0 //
115	D-CONTC/10355/2024	NETRANANDA PANDA VS ABOLI SUNIL NARVANE, COLLECTOR, JHARSUGUDA	SAROJ KUMAR MISHRA VS	// 0 //
116	D-CONTC/10363/2024	RAJENDRA PRASAD BISHOYI VS BINITA SENAPATI, O.E.S.	ADV. VS	// 0 //
117	D-CONTC/10371/2024	RAMESH KUMAR SAHOO VS KHAGESWAR PATRA, BLOCK DEVLOPMENT OFFICER, SALIPUR, CUTTACK	ADV. VS	// 0 //
118	D-CRLA/7041/2024	RAJENDRA KUMAR DAS VS STATE OF ODISHA(VIG.)	DIPTISH PRASAD PATTANAIAK VS	CUTTACK VIGILANCE /48 /2012 0 //
119	D-CRLA/7055/2024	PRATAP KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATTAMUNDAI /558 /2023 0 //
120	D-CRLA/7058/2024	DHANAPATI MEHER VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	TUSRA /253 /2018 0 //
121	D-CRLA/7059/2024	PRAFULLA CHANDRA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MOHANTY VS	BAIDYANATHPUR /175 /2018 0 //
122	D-CRLA/7085/2024	BHAGIRATHI BARIK VS STATE OF ODISHA	GANGADHAR SAMAL VS	AUL /104 /2014 0 //
123	D-CRLA/7135/2024	PRAKASH KUMAR NAIK VS PRATIMA MOHANTY	SUJAY SHANKER SINGHDEO VS	// 0 //
124	D-CRLA/7158/2024	RANJIT MOHANTY @ BUDHA @ BABU VS STATE OF ODISHA	SRIDHAR RATH VS	PATNA /43 /2022 0 //
125	D-CRLA/7189/2024	SANDEEP KUMAR MALIK @ RAJA	DURGA PRASAD JENA	NAIKANI-DIHI /88 /2023

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126	D-CRLMC/7004/2024	STATE OF ODISHA GOURANGA SAHOO	SRINIBASH SATAPATHY	// DHUSURI /369 /2023
		VS	VS	()
127	D-CRLMC/7026/2024	STATE OF ODISHA JASOBANTA @DASAMANTA @DASABANTA RANA	BISWAJIT MOHAPATRA	// GOCHHAPADA /53 /2020
		VS	VS	()
128	D-CRLMC/7027/2024	STATE OF ODISHA BALAKRUSHNA DIGAL	ASHOK KUMAR SAHOO	// GOCHHAPADA /33 /2011
		VS	VS	()
129	D-CRLMC/7037/2024	STATE OF ODISHA KUNI BEHERA	BASUDEV BARIK	// BADAMBADI /147 /2022
		VS	VS	()
130	D-CRLMC/7046/2024	STATE OF ODISHA SITAPATI SETHI	ARIJEET MISHRA	// BHUBANESWAR VIGILANCE /50 /2016
		VS	VS	()
131	D-CRLMC/7069/2024	STATE OF ODISHA(VIG.) ARTATRANA SAHOO	DIPTIREKHA NANDA	// BALIAPANDA /20 /2022
		VS	VS	()
132	D-CRLMC/7073/2024	STATE OF ODISHA SOUMIT RANJAN PRADHAN	SURYAKANTA PRADHAN	// / /0
		VS	VS	()
133	D-CRLMC/7084/2024	STATE OF ODISHA PRASANNA JENA@PRASANA KUMAR JENA	BHARAT JALLI	// / /0
		VS	VS	()
134	D-CRLMC/7087/2024	KALYANI MOHANTY RAMA CHANDRA DEBATA	SANDIPANI NAYAK	// DHENKANAL TOWN /65 /2022
		VS	VS	()
135	D-CRLMC/7091/2024	STATE OF ODISHA MIR TAIMUR	PARTHA SARATHI DAS	// / /0
		VS	VS	()
136	D-CRLMC/7104/2024	STATE OF ODISHA BENUDHAR PRADHAN	RASHMI RANJAN MISHRA	// MAHILA P.S.(BBSR) /133 /2021
		VS	VS	()

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137	D-CRLMC/7106/2024	STATE OF ODISHA BALUNKESWAR DASH VS	KASHINATH PATTANAİK VS	// NACHUNI /285 /2023 ()
138	D-CRLMC/7109/2024	STATE OF ODISHA DAYANIDHI SAHU VS	JAYANTA KUMAR MAJHI VS	// SINGLA /128 /2022 ()
139	D-CRLMC/7112/2024	STATE OF ODISHA ADEI @ SUKANTA MALLİK @ SUKANT KUMAR MALLİK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /103 /2016 ()
140	D-CRLMC/7119/2024	STATE OF ODISHA BANTI@RAKESH SWAIN VS	VIVASWAT MOHAPATRA VS	// / /0 ()
141	D-CRLMC/7120/2024	STATE OF ODISHA MD. ASH. FAQUE AHMED VS	BIRENDRA KUMAR PARDHI VS	// JATNI P.S. /172 /2023 ()
142	D-CRLMC/7127/2024	STATE OF ODISHA ASHOK KUMAR PATTANAİK VS	SATYAJIT MOHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /5 /2021 ()
143	D-CRLMC/7133/2024	STATE OF ODISHA(VIG.) GURUPRASAD NAYAK VS	RAJAT KU PANDA VS	// Maitri Vihar PS /75 /2023 ()
144	D-CRLMC/7134/2024	STATE OF ODISHA DILLIP KUMAR SAHOO VS	ASHOK KUMAR JENA VS	// / /0 ()
145	D-CRLMC/7136/2024	STATE OF ODISHA PRATIMA SAHOO VS	PRAVASH PUJAREE PARIDA VS	// Maitri Vihar PS /75 /2023 ()
146	D-CRLMC/7143/2024	STATE OF ODISHA TARAK BISWAS VS	GURUPRASAD BEHERA VS	// SAHADEV KHUNTA /414 /2023 ()
147	D-CRLMC/7145/2024	STATE OF ODISHA PRADEEP KUMAR MISHRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// BADAGODA P.S. /210 /2015 () //

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148	D-CRLMC/7157/2024	DILLIP KUMAR PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 0 //
149	D-CRLMC/7165/2024	SANJU PANDEY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /291 /2016 0 //
150	D-CRLMC/7167/2024	KARANA SUNA @ KARNA SUNA VS STATE OF ODISHA	JNYANANDA PANDA VS	TUMUDIBANDHA /11 /2013 0 //
151	D-CRLMC/7175/2024	SUMAN JENA @ SHARMA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GOSANINUAGAM /13 /2021 0 //
152	D-CRLMC/7176/2024	SAMIR KUMAR BISOYI@SANIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GOSANINUAGAM /31 /2021 0 //
153	D-CRLMC/7178/2024	P. RAJU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GANJAM PS /97 /2021 0 //
154	D-CRLMC/7180/2024	PRASANNA PATRA VS SARASWATI MURMU	DEEPAK RANJAN PARIDA VS	/ /0 0 //
155	D-CRLMC/7182/2024	MIHIR KUMAR RATH VS AKASH PANSARI	HARAPRASAD PANDA VS	/ /0 0 //
156	D-CRLMP/7017/2024	MIR DAYAN VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	/ /0 0 //
157	D-CRLMP/7025/2024	NETRANJALI SETHY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	/ /0 0 //
158	D-CRLMP/7044/2024	LILABATI SAHOO VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	/ /0 0 //
159	D-CRLMP/7062/2024	SRIDHAR SAMAL	ASHOK KUMAR SAHOO	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLMP/7076/2024	RATIKANTA SAMAL	SANJAY KUMAR BEHERA	//0
		VS	VS	0
		STATE OF ODISHA		//
161	D-CRLMP/7098/2024	SUHANA KAWSAR	GYANA RANJAN DHAL	//0
		VS	VS	0
		STATE OF ODISHA		//
162	D-CRLMP/7105/2024	SASHIKANTA PRATAP	SUVASHISH PATTANAIAK	//0
		VS	VS	0
		TRILOCHAN RANASINGH		//
163	D-CRLMP/7123/2024	MANISHA CHHITKI	RABI NARAYAN MOHANTY	//0
		VS	VS	0
		STATE OF ODISHA		//
164	D-CRLMP/7156/2024	SUDESH KUMAR SEN	ALOK KUMAR MOHAPATRA	//0
		VS	VS	0
		STATE OF ODISHA		//
165	D-CRLREV/7063/2024	PRABIN RANJAN THAKUR	MANOJ KUMAR PANDA	KOKSARA /221 /2018
		VS	VS	0
		STATE OF ODISHA		//
166	D-CRLREV/7115/2024	ANIL KUMAR BISWAL @ ANIL BISWAL	JUGALA KISHORE PANDA	BELPARA /76 /2019
		VS	VS	0
		STATE OF ODISHA		//
167	D-CRLREV/7166/2024	SAILABALA PAIKRAY	GOURI MOHAN RATH	CUTTACK VIGILANCE /30 /2007
		VS	VS	0
		STATE OF ODISHA		//
168	D-FAO/10248/2024	TARA KHANDELWAL	NITYANANDA BEHURIA	//
		VS	VS	0
		KAMALAKANTA MOHAPATRA		//
169	D-FAO/10289/2024	NIRANJAN MOHANTY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-MACA/10089/2024	MAMI BEHERA	PRADEEP KUMAR MISHRA	//
		VS	VS	0

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171	D-MACA/10103/2024	SANTANU KUMAR BEHERA SUNIL KUMAR NAYAK VS NARAYAN PATRO	PRADEEP KUMAR MISHRA VS	// // 0 //
172	D-MACA/10285/2024	GEETA KHOSEL VS RUNGTA MINES L.T.D. TIRTHABRATA NAYAK	RABI NARAYAN MOHANTY VS	// 0 //
173	D-MACA/10365/2024	VS NIRANJAN DAS PRIYANKA PANDA	DEBASISH PATNAIK VS	// 0 //
174	D-MACA/10368/2024	VS BIDYADHAR LENKA AMOGH MUND	DEBASISH PATNAIK VS	// 0 //
175	D-MATA/10128/2024	VS PRANATI MUND BIKRAM ADITYA JENA	SACHIDA NANDA SAHU VS	// 0 //
176	D-MATA/10326/2024	VS KAUSALYA MALIK DAMAYANTI PARAMANIK @ BEHERA	NITYANANDA BEHURIA VS	// 0 //
177	D-RPFAM/10364/2024	VS UPENDRA BEHERA PARAMANANDA SAMAL	ASHOK KUMAR SARANGI VS	// 0 //
178	D-RVWPET/10247/2024	VS STATE OF ODISHA COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	ADV. VS	// 0 //
179	D-RVWPET/10272/2024	VS HADIBANDHU SWAIN KISHOR CHANDRA PRADHAN	ADV. VS	// 0 //
180	D-RVWPET/10301/2024	VS SARAT CH. PRADHAN GANAPATI EDUCATIONAL TRUST, CUTTACK	PRAVASH CH JENA VS	// 0 //
181	D-RVWPET/10329/2024	VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //



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182	D-STREV/10257/2024	M/S. MAHANADI COAL FIELDS LTD., ANGUL VS DEPUTY COMMISSIONER OF CT AND GST, ANGUL	ANUP KUMAR PANDA VS	// 0 //
183	D-TRPCRL/7099/2024	PUSPALATA SRICHANDAN VS DEEPAK KUMAR SRICHANDAN	SAROJ KUMAR PADHI VS	//0 0 //
184	D-TRPCRL/7147/2024	SARITA KUMARI PANDA VS SAROJ KUMAR RATH	SHIB SHANKAR MOHANTY VS	MAHILA (BERHAMPUR) /25 /2020 0 //
185	D-WA/10090/2024	STATE OF ODISHA VS PANCHANAN DAS	SANGRAM JENA, A.G.A. VS	// 0 //
186	D-WA/10099/2024	STATE OF ODISHA VS DURYODHAN SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
187	D-WA/10110/2024	STATE OF ODISHA VS GANGADHAR BARIK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
188	D-WA/10158/2024	STATE OF ODISHA VS ANANDA CHANDRA KAR	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
189	D-WA/10256/2024	STATE OF ODISHA VS BANSIDHAR SAHOO	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
190	D-WA/10259/2024	STATE OF ODISHA VS RAGHUNATH PRADHAN	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
191	D-WA/10294/2024	STATE OF ODISHA VS SULOCHANA MISHRA	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
192	D-WA/10295/2024	STATE OF ODISHA VS PRAFULLA KUMAR SAHU	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
193	D-WA/10308/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//

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		VS	VS	0
194	D-WA/10320/2024	KUNJA BIHARI NAYAK STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
195	D-WA/10330/2024	PRATAP CHANDRA BISWAL SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD.	BAIDHAR SAHOO	//
		VS	VS	0
196	D-WA/10335/2024	RAKESH TRIPATHY STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
197	D-WA/10370/2024	SRADHAKARA PATRA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
198	D-WP(C)/10092/2024	BIRANCHI NARAYAN SAHOO NILAMADHAB PATRO	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
199	D-WP(C)/10093/2024	STATE OF ODISHA ARATI BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
200	D-WP(C)/10094/2024	STATE OF ODISHA CHITRASEN PATEL	BHABA RANJAN KAR	//
		VS	VS	0
201	D-WP(C)/10095/2024	GOVT. OF ODISHA MAKARANDU PALATASINGH	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
202	D-WP(C)/10096/2024	STATE OF ODISHA NIRANJAN SAHOO	BHABA RANJAN KAR	//
		VS	VS	0
203	D-WP(C)/10097/2024	STATE OF ODISHA SUBASH CHANDRA SAHU	CHITTARANJAN PATTNAIK	//
		VS	VS	0
204	D-WP(C)/10098/2024	STATE OF ODISHA ANANDINI PANDA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0

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205	D-WP(C)/10100/2024	STATE OF ODISHA JAYASREE TRIPATHY VS	SURYAKANTA DASMOHAPATRA VS	// // 0
206	D-WP(C)/10101/2024	STATE OF ODISHA CHANDRAKANT JAYANTILAL DOSHI VS	PRANAYA KUMAR MISHRA VS	// // 0
207	D-WP(C)/10102/2024	THE INCOME TAX OFFICER, CUTTACK KANISKA MOHAPATRA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
208	D-WP(C)/10104/2024	STATE OF ODISHA KAMAL LOCHAN SAHOO VS	ALOK KUMAR MOHAPATRA VS	// // 0
209	D-WP(C)/10105/2024	STATE OF ODISHA TOWISHA EDUCATIONAL PVT. LTD., SAMBALPUR VS	LAXMIDHAR PANGARI VS	// // 0
210	D-WP(C)/10106/2024	ADDL. CT AND GST OFFICER, SAMBALPUR SUSANTA KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // 0
211	D-WP(C)/10107/2024	STATE OF ODISHA BUDHADEV MAHANTA VS	AJAY KUMAR TRIPATHY VS	// // 0
212	D-WP(C)/10108/2024	STATE OF ODISHA DEBENDRA BARIK VS	DR. JANMEJAYA RAY VS	// // 0
213	D-WP(C)/10109/2024	COMPETENT AUTHORITY ODISHA, GAIL, BBSR PARSURAM MAHANTA VS	AJAY KUMAR TRIPATHY VS	// // 0
214	D-WP(C)/10111/2024	STATE OF ODISHA M/s Industrial Technical Consultant VS	Kajal Sahoo VS	// // 0
215	D-WP(C)/10112/2024	Commissioner Commercial Taxes And Gst NARAYAN BEHERA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/10113/2024	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
217	D-WP(C)/10114/2024	BALARAMA PAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
218	D-WP(C)/10115/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
219	D-WP(C)/10116/2024	SATYA RANJAN PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
220	D-WP(C)/10117/2024	MANAS RANJAN MISHRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
221	D-WP(C)/10118/2024	M/S. INDUSTRIAL TECHNICAL CONSULTANT VS COMMISSIONER COMMERCIAL TAXES AND GST,ODISHA	KAJAL SAHOO VS	// 0 //
222	D-WP(C)/10119/2024	PRODOSH CHANDRA PATTANAİK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
223	D-WP(C)/10120/2024	JYOTI SATAPATHY VS STATE OF ODISHA	GEETANJALI MAJHI VS	// 0 //
224	D-WP(C)/10122/2024	NIRANJAN SWAIN VS GENERAL MANAGER, UCO BANK, BBSR	ABINASH SWAIN VS	// 0 //
225	D-WP(C)/10123/2024	NALINI KUMARI SABAT @ NALINI SABAT VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
226	D-WP(C)/10124/2024	RAMESH PATTAYAT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
227	D-WP(C)/10125/2024	JAYANTI JENA	AMITABH MISHRA	//

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	WP(C)/5343/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10126/2024	SESHADEB HOTA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
229	D-WP(C)/10127/2024	BIJAY MAHANANDA @ BIJAY KUMAR MAHANANDA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
230	D-WP(C)/10129/2024 WP(C)/5345/2024	JAYANTI JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
231	D-WP(C)/10130/2024	PRADEEP KUMAR BEHERA VS DIST. JUDGE CUM DISCIPLINARY AUTHORITY, JAJPUR	BISWAJIT MOHAPATRA VS	// 0 //
232	D-WP(C)/10131/2024	JAMMULA VENKATA SURESH KUMAR VS STATE OF ODISHA	SUBHADUTTA ROUTHAY VS	// 0 //
233	D-WP(C)/10132/2024	RAMAKANTA DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
234	D-WP(C)/10133/2024	M/S. GOURAV MOHANTY, BBSR VS JOINT COMMNR. OF STATE TAX (APPEAL), CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
235	D-WP(C)/10134/2024	UTTAM KUMAR PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
236	D-WP(C)/10135/2024	NIRMALA SANTI VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
237	D-WP(C)/10136/2024	M/S SATYABRATA BEHERA, KENDUJHAR VS JOINT COMMNR. OF STATE TAX APPEAL, JAJPUR	DAITARI BEHERA VS	// 0 //
238	D-WP(C)/10137/2024	MAHESWAR SAHOO VS	KUNAL KUMAR SWAIN VS	// 0

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239	D-WP(C)/10138/2024	STATE OF ODISHA MANOJ KUMAR DASH VS	SRIKANTA PANDA VS	// // 0
240	D-WP(C)/10139/2024	STATE BANK OF INDIA GOLEKHA GADANAYAK VS	PRANAB KUMAR GHOSE VS	// // 0
241	D-WP(C)/10140/2024	STATE OF ODISHA JAYANTA KUMAR PATRA VS	KAUSHIK SWAIN VS	// // 0
242	D-WP(C)/10141/2024	STATE OF ODISHA KEDAR GURU VS	SHASHI BHUSAN JENA VS	// // 0
243	D-WP(C)/10142/2024	UNION OF INDIA M/S SATYABRATA BEHERA, KENDUJHAR VS	DAITARI BEHERA VS	// // 0
244	D-WP(C)/10143/2024	JONIT COMMNR. OF STAT TAX APPEAL, JAJPUR DAITARI SENAPATI VS	BIJAY KUMAR BEHERA VS	// // 0
245	D-WP(C)/10145/2024	STATE OF ODISHA LALMOHAN SING DEOGAM VS	KUNAL KUMAR SWAIN VS	// // 0
246	D-WP(C)/10146/2024	STATE OF ODISHA HADIBANDHU SAHU VS	PREMANANDA MOHANTY VS	// // 0
247	D-WP(C)/10147/2024	PRINCIPAL SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR SUJIT KUMAR DAS VS	ACHYUTANANDA PATTANAIAK VS	// // 0
248	D-WP(C)/10148/2024	COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA CUTTACK BHAGIRATHI JIT VS	PREMANANDA MOHANTY VS	// // 0
249	D-WP(C)/10149/2024	PRINCIPAL SECY. S AND ME DEPT, BBSR PRASHANTA KUMAR PRADHAN VS	PREMANANDA MOHANTY VS	// // 0
		PRINCIPAL SECY. S AND ME DEPT. BBSR		//

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250	D-WP(C)/10150/2024	ARATI DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
251	D-WP(C)/10151/2024 WP(C)/5320/2024	DR. RAJMOHAN ROUT VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
252	D-WP(C)/10152/2024	AJIT KUMR MENDULI VS PRINCIPAL SECY. S AND ME DEPT. BBSR	PREMANANDA MOHANTY VS	// 0 //
253	D-WP(C)/10153/2024	KRISHNA ORAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
254	D-WP(C)/10154/2024	MANISA SWAIN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
255	D-WP(C)/10155/2024	PURNIMA MEHER VS STATE OF ODISHA	MANAS PATI VS	// 0 //
256	D-WP(C)/10156/2024	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/10159/2024	PADMANAVA PANDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
258	D-WP(C)/10160/2024	MAMATA NAYAK VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
259	D-WP(C)/10162/2024	JALADHAR MOHANTY VS CHAIRMAN CUM M.D., M.C.L., SAMBALPUR	PARSURAM PARIJA VS	// 0 //
260	D-WP(C)/10166/2024	NANDA KISHORE SAHOO VS STATE OF OISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/10171/2024	RATIKANTA MOHANTA	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
262	D-WP(C)/10172/2024	STATE OF ODISHA SATYANANDA BHADRA	VS PRAFULLA KUMAR MOHAPATRA	// //
		VS	VS	0
263	D-WP(C)/10175/2024	STATE OF ODISHA KRUTIBAS SAHOO	VS ANUGRAHA NARAYAN SAMANTRAY	// //
		VS	VS	0
264	D-WP(C)/10176/2024	STATE OF ODISHA ALL ODISHA EPF PENSIONERS ASSOCIATION, CUTTACK	VS PRAMOD KUMAR NAYAK	// //
		VS	VS	0
265	D-WP(C)/10177/2024	UNION OF INDIA EVENLINA HEMRAM	VS ASISH KUMAR RAY	// //
		VS	VS	0
266	D-WP(C)/10178/2024	STATE OF ODISHA AKSHYA KUMAR DAS	VS PRAFULLA KUMAR MOHAPATRA	// //
		VS	VS	0
267	D-WP(C)/10181/2024	STATE OF ODISHA BARIKA PATRA	VS PRAFULLA KUMAR MOHAPATRA	// //
		VS	VS	0
268	D-WP(C)/10182/2024	STATE OF ODISHA DANDAPANI MULI	VS KAMALAKANTA NAYAK	// //
		VS	VS	0
269	D-WP(C)/10184/2024	STATE OF ODISHA ARCHANA KUMARI PANDA	VS BIJAYA KUMAR BEHERA I	// //
		VS	VS	0
270	D-WP(C)/10186/2024	STATE OF ODISHA DINABANDHU MEHER	VS MOHENDRA KUMAR MOHAPATRO	// //
		VS	VS	0
271	D-WP(C)/10187/2024	STATE OF ODISHA SUSAMBIT DAS	VS ARUN KUMAR MISHRA	// //
		VS	VS	0
272	D-WP(C)/10188/2024	STATE OF ODISHA NAGEN CHANDRA MISHRA	VS SUVALAXMI DEVI	// //
		VS	VS	0



## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/10189/2024	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD, OMFED, BBSR BHARATKESI RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //
274	D-WP(C)/10190/2024	AKSHAYA KUMAR DASH VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
275	D-WP(C)/10191/2024	PRATAP CHANDRA TRIPATHI @ TRIPATHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
276	D-WP(C)/10192/2024 WP(C)/5339/2024	LACHAPAT RAY JAIN VS THE COMMNR CGST AND CX AND CUSTOMS, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
277	D-WP(C)/10193/2024	SURESH CHANDRA MOHANTY VS CHAIRMAN CUM MD. (CMD), MCL, BURLA	PARSURAM PARIJA VS	// 0 //
278	D-WP(C)/10194/2024	ANANTA CHARANA PADHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
279	D-WP(C)/10195/2024	SARBESWAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
280	D-WP(C)/10197/2024	SULOCHANA DANDIA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
281	D-WP(C)/10198/2024	ANJALIBALA BISHWAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
282	D-WP(C)/10199/2024	ASHWINI KUMAR MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
283	D-WP(C)/10200/2024	MAHENDRA DAS VS ENGINEER IN CHIEF-CUM-SECRETARY,WORKS DEPTT.	BHUBANESWAR PANIGRAHI VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/10201/2024	M/S RAJESH MOHANTY, KENDRAPADA VS THE DY. COMMNR. OF CT AND GST, KENDRAPADA	SUBASH CHANDRA SAHOO VS	// 0 //
285	D-WP(C)/10202/2024	JHULIRANI BISWAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
286	D-WP(C)/10203/2024	PITAMBAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
287	D-WP(C)/10204/2024	ABINASH AGARWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
288	D-WP(C)/10205/2024	M/S. VIVEKANAND MEDICAL MISSION LTD. BBSR VS THE ADDL, CT AND GST OFFICER, BBSR	SUBASH CHANDRA SAHOO VS	// 0 //
289	D-WP(C)/10206/2024	ABHIMANYU SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
290	D-WP(C)/10207/2024	BINOD KUMAR MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
291	D-WP(C)/10208/2024	PRANANATH BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
292	D-WP(C)/10209/2024	BRAJA JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	D-WP(C)/10210/2024	PRAMOD KUMAR MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
294	D-WP(C)/10211/2024	TARUMANI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
295	D-WP(C)/10212/2024	HARI BHATI	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/10213/2024	HARI NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/10214/2024	BANSHIDHAR PARIDA	AVIJIT PAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/10215/2024	LABA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/10216/2024	MADHUSUDAN MALLIKA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/10217/2024	GOBARDHAN GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/10218/2024	LAXMIDHAR ROUT	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/10219/2024	MANOJ KUMAR RATHOR	ASHOK KUMAR APAT	//
	WP(C)/5373/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/10223/2024	MANOJ KUMAR SINGH	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/10225/2024	KALINGA EYE HOSPITAL AND RESERCHCENTRE	MERUSAGAR SAMANTARAY	//
		VS	VS	0
		BHABAGRAHI SAHU		//
305	D-WP(C)/10226/2024	MAHADEV MUNDA	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/10229/2024	RAJKISHORE PANDA	LALATENDU JENA	//
		VS	VS	0

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307	D-WP(C)/10230/2024	STATE OF ODISHA SRIDHAR BARIK VS	PRAVAT KUMAR PANDA VS	// // 0
308	D-WP(C)/10231/2024	STATE OF ODISHA NILAMANI PANDA VS	PRAVAT KUMAR PANDA VS	// // 0
309	D-WP(C)/10232/2024	STATE OF ODISHA NARI NAIK VS	AJIT KUMAR TRIPATHY VS	// // 0
310	D-WP(C)/10233/2024	STATE OF ODISHA ANANTA KISHORE PRADHAN VS	PRAVAT KUMAR PANDA VS	// // 0
311	D-WP(C)/10235/2024	STATE OF ODISHA RAKESH PANDA VS	DEBASHISH KUMAR PANDA VS	// // 0
312	D-WP(C)/10237/2024	STATE OF ODISHA B.LOKANATH PATTANAİK VS	BISWAMBAR MOHANTY VS	// // 0
313	D-WP(C)/10238/2024	STATE OF ODISHA KUNA@KUNA NAIK VS	AJIT KUMAR TRIPATHY VS	// // 0
314	D-WP(C)/10239/2024	STATE OF ODISHA BAURIBANDHU SAHOO @ SAHU VS	ANUPAM DASH VS	// // 0
315	D-WP(C)/10240/2024	STATE OF ODISHA BASANTI PRAVA SAMANTARAY VS	DURGESH NARAYAN RATH VS	// // 0
316	D-WP(C)/10241/2024	STATE OF ODISHA VIJAY KUMAR CHANDRAKAR VS	RAMESH CHANDRA SWAIN VS	// // 0
317	D-WP(C)/10242/2024	UNION OF INDIA GOURI BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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318	D-WP(C)/10243/2024	LAXMI NAIK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
319	D-WP(C)/10244/2024	SHIBARAM SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
320	D-WP(C)/10246/2024	SADA NAIK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
321	D-WP(C)/10249/2024	GYANESWAR GUNTHA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
322	D-WP(C)/10250/2024	M/S.NAGENDRA INFRA-PROJECTS PVT.LTD., VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
323	D-WP(C)/10253/2024	BINAYAK PATEL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
324	D-WP(C)/10254/2024 WP(C)/5342/2024	M/S. KOKILA INDUSTRIES VS UNION OF INDIA	KAUSHAL HUSSAIN VS	// 0 //
325	D-WP(C)/10258/2024	USHADEBI JINDAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
326	D-WP(C)/10260/2024	BHARATI PATRA VS COLLECTOR BERHAMPUR	KISHORE KUMAR MISHRA VS	// 0 //
327	D-WP(C)/10262/2024	DAMODAR PANIGRAHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/10264/2024	BHARATI PATRA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
329	D-WP(C)/10265/2024	SAKTIKANTA DAS	PRABHASI NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/10267/2024	STATE OF ODISHA MAHENDRA NAG	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
331	D-WP(C)/10268/2024	STATE OF ODISHA BHARATI PATRA	KISHORE KUMAR MISHRA	//
		VS	VS	0
332	D-WP(C)/10269/2024	COLLECTOR, GANJAM JASHOBANTEE BAG	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
333	D-WP(C)/10270/2024 WP(C)/5341/2024	STATE OF ODISHA MURALIDHAR SWAIN	RAJEET ROY	//
		VS	VS	0
334	D-WP(C)/10271/2024	STATE OF ODISHA LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
335	D-WP(C)/10273/2024	STATE OF ODISHA NILAMANI NANDI	SANJIB MOHANTY	//
		VS	VS	0
336	D-WP(C)/10274/2024	THE MANAGEMENT OF M/S SUVOCHEM INDUSTRIES PVT.LTD KAMALA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
337	D-WP(C)/10276/2024	STATE OF ODISHA NAKULA CHANDRA SPECIAL SCHOOL FOR DEAF AND DUMB, TENTOI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
338	D-WP(C)/10277/2024	STATE OF ODISHA SATYAJIT MOHAPTRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
339	D-WP(C)/10278/2024	STATE OF ODISHA P.APPA RAO	C.ANANDA RAO	//
		VS	VS	0
340	D-WP(C)/10279/2024	STATE OF ODISHA SWARNALATA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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341	D-WP(C)/10280/2024	STATE OF ODISHA SATYA PRAKASH AGRAWAL VS ODISHA CONSTRUCTION CORPORATION LTD. BBSR	PRABODHA CHANDRA NAYAK VS	// // 0 //
342	D-WP(C)/10281/2024	JYOSTNA BARAL VS STATE OF ODISHA BANDARI SIMHACHALAM	DILLIP KUMAR MOHAPATRA VS C.ANANDA RAO VS	// // 0 //
343	D-WP(C)/10282/2024	STATE OF ODISHA SINGUPARAN JAYA RAO VS STATE OF ODISHA AJIT KUMAR MALLIK	C.ANANDA RAO VS C.ANANDA RAO VS	// // 0 //
344	D-WP(C)/10283/2024	STATE OF ODISHA SIRLA MOHAN RAO VS STATE OF ODISHA MINATI SABAT	SUBHRANSU BHUSAN MOHANTY VS C.ANANDA RAO VS	// // 0 //
345	D-WP(C)/10284/2024	STATE OF ODISHA M/S. SAI OM TOURS AND TRANSPORT PVT. LTD. PURI VS UNION OF INDIA DIPTY RANJAN PRADHAN	AVIJIT PATNAIK VS KAPILA CHARAN NAYAK VS	// // 0 //
346	D-WP(C)/10286/2024	STATE OF ODISHA RAMA CHANDRA BAIRIGANJAN VS STATE OF ODISHA RANJAN BALA BILAKHIA	SUKANTA KUMAR DALAI VS KSHIROD KUMAR SAHOO VS	// // 0 //
347	D-WP(C)/10287/2024	STATE OF ODISHA ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		// //
348	D-WP(C)/10288/2024	STATE OF ODISHA ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		// //
349	D-WP(C)/10290/2024	STATE OF ODISHA ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		// //
350	D-WP(C)/10291/2024 WP(C)/5355/2024	STATE OF ODISHA ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		// //
351	D-WP(C)/10292/2024	STATE OF ODISHA ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		// //

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352	D-WP(C)/10293/2024	HIMADRI JAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	D-WP(C)/10296/2024	M/S.EDAC ENGINEERING LTD VS THE CHAIRMAN, MICRO, SMALL AND MEDIUM ENTERPRISE FACILITATION COUNCIL, CUTTACK, ODISHA	SUMIT LAL VS	// 0 //
354	D-WP(C)/10297/2024	RAJENDRA NATH NAYAK VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
355	D-WP(C)/10298/2024	BHAGYASHREE DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
356	D-WP(C)/10302/2024	SALILA SWAIN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
357	D-WP(C)/10305/2024	DHRUTI RANJAN MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
358	D-WP(C)/10307/2024	GOPAL KRUSHNA CHOWDHURY VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
359	D-WP(C)/10309/2024	DIBAKARA BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
360	D-WP(C)/10313/2024	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
361	D-WP(C)/10314/2024	RAMHARI SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
362	D-WP(C)/10315/2024	MONINGI @ M CHANDRA MOHAN RAO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
363	D-WP(C)/10316/2024	BABULA PATRA	SHASHI BHUSAN JENA	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/10317/2024	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR DEBENDRAKUMAR SAHU	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
365	D-WP(C)/10318/2024	STATE OF ODISHA DHANMAT MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
366	D-WP(C)/10319/2024	STATE OF ODISHA P.TRILOCHAN PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
367	D-WP(C)/10321/2024	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR JEETENDRA KUMAR NAYAK	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
368	D-WP(C)/10322/2024	STATE OF ODISHA SUBASH CHANDRA NAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
369	D-WP(C)/10323/2024	STATE OF ODISHA SUBHASIS TRIPATHY	PRONOY MOHANTY	//
		VS	VS	0
370	D-WP(C)/10324/2024	STATE OF ODISHA M/S.SWASTIK STEVEDORES PVT LTD.	KAJAL SAHOO	//
		VS	VS	0
371	D-WP(C)/10325/2024	UNION OF INDIA ARJUN DALPATI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
372	D-WP(C)/10327/2024	STATE OF ODISHA SAMEER KUMAR PANDA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
373	D-WP(C)/10331/2024	STATE OF ODISHA LAXMINARAYAN DAS	PRATIK DASH	//
		VS	VS	0
374	D-WP(C)/10332/2024	STATE OF ODISHA MANMAY HOTA	NIHAL RATH	//
		VS	VS	0

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375	D-WP(C)/10333/2024	COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR MOHAN CHARAN SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // 0 //
376	D-WP(C)/10334/2024	RINKURAJ BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
377	D-WP(C)/10336/2024	TIKU MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
378	D-WP(C)/10337/2024	BINAPANI JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
379	D-WP(C)/10339/2024	JAYASREE TRIPATHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
380	D-WP(C)/10341/2024	UDDHABA DALPATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
381	D-WP(C)/10342/2024	ANANTA CHARAN PADHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
382	D-WP(C)/10343/2024	GANDADHAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
383	D-WP(C)/10344/2024	BARSHA GAHAREDI VS STATE OF ODISHA	SEPHALEE DAS VS	// 0 //
384	D-WP(C)/10347/2024	BELAMATI SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
385	D-WP(C)/10348/2024	PRATAP BARIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //

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386	D-WP(C)/10349/2024	SABITA BAIDYA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
387	D-WP(C)/10351/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	DEBASIS SARANGI VS	// 0 //
388	D-WP(C)/10352/2024	ARJUN SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
389	D-WP(C)/10353/2024	ARJUN SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
390	D-WP(C)/10356/2024	RABINDRANATH SAMANTA VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //
391	D-WP(C)/10357/2024	DRAUPADI SAHU VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// 0 //
392	D-WP(C)/10358/2024	M/S MALATI BEHERA VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
393	D-WP(C)/10359/2024	RAJEEV TRIPATHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
394	D-WP(C)/10360/2024	SUCHITRA MISHRA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// 0 //
395	D-WP(C)/10361/2024	SUBAS CHANDRA JENA VS RANJITA DASH	VIVEKANANDA JENA VS	// 0 //
396	D-WP(C)/10362/2024	ASHOK KUMAR DAS VS TAHASILDAR, JALESWAR	PRAFULLA CHANDRA ACHARYA VS	// 0 //
397	D-WP(C)/10366/2024	DR.BIJOY KUMAR SAHOO	PRONOY MOHANTY	//

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		VS	VS	()
		STATE OF ODISHA		//
398	D-WP(C)/10367/2024	PRASANNA KUMAR MAHALA	SAROJ KUMAR PADHI	//
		VS	VS	()
		ODISHA POWER TRANSMISSION CORP. LTD., BBSR		//
399	D-WP(C)/10369/2024	SUKUMAR DAS	PRONOY MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
400	D-WP(C)/10372/2024	PRABHATA KUMAR SAMAL	SANTOSH KUMAR MAHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/7005/2024	KANHAI PADHAN	SUNIL KUMAR PANDA	RENGALI /37 /2024
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/7008/2024	OMM PRAKASH MAHARANA @ OMM MAHARANA	PRANAB KUMAR SAMANTRAY	TALABANIA /175 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/7010/2024	GAVARA RITISH KUMAR	BIKRAM CHANDRA GHADEI	PARLAKHEMUNDI /57 /2024
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/7011/2024	SUDHAKAR DAS	PRASANT KUMAR BARIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/7012/2024	DEBENDRA KAMPA	ABHILASH MISHRA	DUNGURIPALI /39 /2024
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/7013/2024	RAMAKANTA BEHERA	PRASANT KUMAR BARIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/7015/2024	GOUTAM TARINI	BEDA PRAKASH PANDA	GANGAPUR (ASKA) /71 /2024
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/7020/2024	LAKSHMAN MAHAPATRA @ BASUDEB	SURYA NARAYAN MISHRA	GOP /82 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/7024/2024	STATE OF ODISHA RABINDRA PANIGRAHI VS	RAMESH AGARWAL VS	// HINJILI /164 /2024 ()
410	D-ABLAPL/7029/2024	STATE OF ODISHA GANESH BARIK VS	DIBYAJYOTI SAHOO VS	// SORO /149 /2024 ()
411	D-ABLAPL/7033/2024	STATE OF ODISHA KUNJAN BISHOYI@KUNJAN BISOYI VS	DEBA KUMAR RATH VS	// BHANJANAGAR /142 /2024 ()
412	D-ABLAPL/7036/2024	STATE OF ODISHA PANCHU BEHERA VS	BISWAJIT MOHAPATRA VS	// PHULBANI TOWN /139 /2020 ()
413	D-ABLAPL/7039/2024	STATE OF ODISHA SANTANU BADASETH VS	MAHES DAS VS	// BELAGARH /37 /2023 ()
414	D-ABLAPL/7043/2024	STATE OF ODISHA SUNIL KUMAR BHATTARAY VS	SARADA PRASAD DASH VS	// BALIANTA P.S. /109 /2023 ()
415	D-ABLAPL/7047/2024	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	ARIJEET MISHRA VS	// KOREI /245 /2023 ()
416	D-ABLAPL/7048/2024	STATE OF ODISHA LALU NAIK VS	SAROJ RANJAN SUBUDHI VS	// //0 ()
417	D-ABLAPL/7052/2024	STATE OF ODISHA SAMRAT SURAJ KOUSHAL VS	MANORANJAN PADHI VS	// RAMPUR (SONEPUR) /54 /2020 ()
418	D-ABLAPL/7054/2024	STATE OF ODISHA SANJAY PADHI VS	KISHORE KUMAR MISHRA VS	// BASELI SAHI PS /29 /2023 ()
419	D-ABLAPL/7057/2024	STATE OF ODISHA ASWINI PATEL VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// KAMAKHYANAGAR /511 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/7060/2024	DHARMENDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BALICHANDRAPUR /79 /2024 () //
421	D-ABLAPL/7064/2024	RAJENDRA PRASAD AGASTI VS STATE OF ODISHA	MADHUMITA PANDA VS	KEONJHAR TOWN /144 /2024 () //
422	D-ABLAPL/7067/2024	ITA ROUT @ CHITA ROUT VS STATE OF ODISHA	BIKASH MISHRA VS	KHUNTUNI /46 /2024 () //
423	D-ABLAPL/7070/2024	CHANDAN NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GANIA /102 /2022 () //
424	D-ABLAPL/7071/2024	MADHUSMITA JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	GHASIPURA /52 /2022 () //
425	D-ABLAPL/7072/2024	TAPAS RANJAN PANDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADSAHI /73 /2024 () //
426	D-ABLAPL/7074/2024	ANANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NUAGAON /97 /2020 () //
427	D-ABLAPL/7075/2024	MIRZA ISLAM BAIG VS STATE OF ODISHA	SATYABRATA SUTAR VS	/ /0 () //
428	D-ABLAPL/7082/2024	CHAKRADHAR DAS VS STATE OF ODISHA	GHANASHYAM MUDULI VS	LAXMISAGAR P.S. /376 /2023 () //
429	D-ABLAPL/7083/2024	ABHISHEK TRIPATHY VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL TOWN /140 /2024 () //
430	D-ABLAPL/7089/2024	NAKA SIBAJI@N. BHASKAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /59 /2024 () //
431	D-ABLAPL/7090/2024	DEEPAK RANA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /142 /2024

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/7093/2024	STATE OF ODISHA AJAYA@AJAYA KUMAR JENA	SOUBHAGYA KUMAR DASH	// NANDIPADA /101 /2024
		VS	VS	()
433	D-ABLAPL/7094/2024	STATE OF ODISHA KAUSALYA ADI	MANORANJAN MISHRA	// RAJNAGAR /5 /2004
		VS	VS	()
434	D-ABLAPL/7097/2024	STATE OF ODISHA KUNA @ PRASANNA KUMAR NAIK	MANOJ BIHARI DAS	// KHANDAPARA /34 /2024
		VS	VS	()
435	D-ABLAPL/7102/2024	STATE OF ODISHA SISHIRA PADHAN @ SISARA @ SISIR	JUGALA KISHORE PANDA	// BHEDEN /23 /2024
		VS	VS	()
436	D-ABLAPL/7103/2024	STATE OF ODISHA RAJESH PADHI	PRADEEP KUMAR KHUNTIA	// ATTABIRA /461 /2023
		VS	VS	()
437	D-ABLAPL/7107/2024	STATE OF ODISHA R. KANTEYA REDDY	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
438	D-ABLAPL/7108/2024	STATE OF ODISHA PINTU@BIJAN SENAPATI	SANTOSH KUMAR MAHANTY	// KUJANGA /76 /2024
		VS	VS	()
439	D-ABLAPL/7110/2024	STATE OF ODISHA NARAYAN GOUDA@GANDU GOUDA	SANTOSH KUMAR MAHANTY	// BUGUDA /80 /2024
		VS	VS	()
440	D-ABLAPL/7113/2024	STATE OF ODISHA MANI MOHANTA	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
441	D-ABLAPL/7114/2024	STATE OF ODISHA GANESH SETHI@SAMBHU SETHI	BHABANI SHANKAR DASPARIDA	// SIMULIA /81 /2021
		VS	VS	()
442	D-ABLAPL/7116/2024	STATE OF ODISHA PRABHAT KUMAR MOHAPATRA	NIKUNJA KUMAR ROUT	// TOMANDO /304 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/7117/2024	STATE OF ODISHA MIR SAFIRUDDIN@SAFIR SAHA VS	SATYAJIT MOHAPATRA VS	// SORO /849 /2023 ()
444	D-ABLAPL/7121/2024	STATE OF ODISHA MUTURA @ BIREN JENA VS	PRAFULLA KUMAR BISWAL VS	// AUL /977 /2023 ()
445	D-ABLAPL/7122/2024	STATE OF ODISHA GANGADHAR SENAPATI VS	DEEPAK KUMAR DAS VS	// BALANGA /49 /2024 ()
446	D-ABLAPL/7125/2024	STATE OF ODISHA NIHARIKA DASH VS	MILLON KUMAR VS	// MALGODOWN /18 /2024 ()
447	D-ABLAPL/7130/2024	STATE OF ODISHA MITA BEHERA @ MITA DAS VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /139 /2024 ()
448	D-ABLAPL/7139/2024	STATE OF ODISHA ANTARYAMI BEHERA VS	PRAVASH CHANDRA JENA VS	// / /0 ()
449	D-ABLAPL/7140/2024	STATE OF ODISHA BIREN BHUTIA VS	BIDYALOK MOHAPATRA VS	// ANGUL SADAR PS /139 /2024 ()
450	D-ABLAPL/7141/2024	STATE OF ODISHA SUVASHREE JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
451	D-ABLAPL/7144/2024	STATE OF ODISHA TULU PRADHAN VS	CHHABI BEHERA VS	// BARANGA /100 /2024 ()
452	D-ABLAPL/7146/2024	STATE OF ODISHA PABITRA PRADHAN VS	CHHABI BEHERA VS	// BARANGA /102 /2024 ()
453	D-ABLAPL/7148/2024	STATE OF ODISHA BABULA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// MARINE PS ARAKHAKUDA /2 /2024 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :05/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/7149/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /55 /2024 () //
455	D-ABLAPL/7151/2024	GOPAL CHANDRA DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /544 /2023 () //
456	D-ABLAPL/7152/2024	ANIL KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /44 /2024 () //
457	D-ABLAPL/7154/2024	HARI GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /220 /2022 () //
458	D-ABLAPL/7155/2024	RANJAN PALEI VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JODA /79 /2024 () //
459	D-ABLAPL/7162/2024	SAMEER PATTANAİK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
460	D-ABLAPL/7163/2024	MAHADEV GOUDA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /258 /2023 () //
461	D-ABLAPL/7164/2024	GYANARANJAN MANSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /43 /2024 () //
462	D-ABLAPL/7168/2024	MAKAR HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /220 /2022 () //
463	D-ABLAPL/7169/2024	BIJAY@BIJAY KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
464	D-ABLAPL/7170/2024	ENASH DIGAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	DARINGBADI /33 /2024 () //
465	D-ABLAPL/7174/2024	MUSKAN RAY	MILLON KUMAR	MALGODOWN /18 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :05/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	D-ABLAPL/7177/2024	VS STATE OF ODISHA DUSHMANTA SAHU	VS JNYANANANDA PANDA	() // KOKSARA /41 /2024
467	D-ABLAPL/7181/2024	VS STATE OF ODISHA BANKA@BANKANIDHI PRADHAN	VS JYOTIRMAYA SAHOO	() // KHURDA SADAR /35 /2024
468	D-ABLAPL/7183/2024	VS STATE OF ODISHA DR. AMBIT KUMAR PANY	VS ALOK KUMAR PANDA	() // KHANDAGIRI P.S. /134 /2024
469	D-ABLAPL/7185/2024	VS STATE OF ODISHA LALITENDU NAYAK @ BUBUNA	VS SUKANTA KUMAR NAYAK	() // BHADRAK RURAL /134 /2024
470	D-ABLAPL/7186/2024	VS STATE OF ODISHA SK.AYUB	VS JYOTIRMAYA SAHOO	() // JANKIA P.S. /448 /2023
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :05/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTC(CP)/105/2018 CONTC(CP)/105/2018	SUDARSAN DAS MP	SOMADARSAN MOHANTY	1/2024
2	D-RFA/39/2010 RFA/39/2010	PURUSOTTAM SAHU MP	SOUMYA MISHRA	14/2024
3	D-STREV/10257/2024 STREV/ /	M/S. MAHANADI COAL FIELDS LTD., ANGENUP KUMAR PANDA MP		14/2024
4	D-STREV/10257/2024 STREV/ /	M/S. MAHANADI COAL FIELDS LTD., ANGENUP KUMAR PANDA MP		15/2024
5	D-TRPCRL/4562/2024 TRPCRL/ /	PUNA BEHERA MP	RADHE SHYAM PATRI	18/2024
6	D-CRLMA/17/2023 CRLMA/17/2023	HEMANTA KUMAR SAHOO MP	GOPINATH MISHRA	18/2024
7	D-TRPCRL/7147/2024 TRPCRL/ /	SARITA KUMARI PANDA MP	SHIB SHANKAR MOHANTY	19/2024
8	D-MSA/21/2003 MSA/21/2003	GANESWAR MP	M/S. R.N.MOHANTY	37/2024
9	D-CRLMP/262/2024 CRLMP/13/2024	PRVAJEET SINGH SALUJA MP		62/2024
10	D-CRLMP/3947/2024 CRLMP/ /	NITYANANDA DAS MP	PRAVASH CHANDRA JENA	63/2024
11	D-CMAPL/10224/2024 CMAPL/ /	NIRANJAN SATAPATHY MP	SIDHARTHA MISHRA	74/2024
12	D-CMAPL/10266/2024 CMAPL/ /	PURANDAR PADHI MP	ADV	75/2024
13	D-CMAPL/9883/2024 CMAPL/ /	THE SAMBALPUR DIST. CO-OP. CENTRAL BANKERS SAHOO MP		76/2024
14	D-RVWPET/10272/2024 RVWPET/ /	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION MP		78/2024
15	D-RVWPET/10272/2024 RVWPET/ /	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION MP		79/2024
16	D-MATA/7449/2024 MATA/54/2024	DR. NIHAR RANJAN PATRA MP	DEBA KUMAR RATH	102/2024
17	D-MATA/435/2023 MATA/435/2023	ADWAIT KUMAR PRADHAN MP	RAGHUNATH DASMOHAPATRA	103/2024
18	D-MATA/33/2020 MATA/33/2020	DEEPAK KU.RAUT MP	M/S BIBEKANANDA BHUYAN, C.R.SWAIN, S.SAHOO	104/2024
19	D-RPFAM/257/2018 RPFAM/257/2018	AHALYA SENAPATI MP	M/S.PANCHANAN PANIGRAHI	105/2024
20	D-CONTC/7920/2023 CONTC/7920/2023	SK.MEHARBAN MP		163/2024
21	D-CONTC/1538/2024 CONTC/112/2024	DR. SIDHARTH SHAKTI PRASAD BEHERA MP		164/2024
22	D-CONTC/10255/2024 CONTC/ /	GOKULA PRASAD ROUT MP	ASHIS KUMAR MISHRA	165/2024
23	D-CRLREV/7063/2024 CRLREV/ /	PRABIN RANJAN THAKUR MP	MANOJ KUMAR PANDA	202/2024
24	D-CRLREV/7063/2024 CRLREV/ /	PRABIN RANJAN THAKUR MP	MANOJ KUMAR PANDA	203/2024
25	D-CRLREV/7115/2024 CRLREV/ /	ANIL KUMAR BISWAL @ ANIL BISWAL MP	SURYAKANTA DWIBEDI	204/2024
26	D-CRLREV/6561/2024	UNION OF INDIA	PRASANNA KUMAR PARHILDY.S.G.I.	

	CRLREV/93/2024	MP		205/2024
27	D-CRLREV/7166/2024	SAILABALA PAIKRAY	GOURI MOHAN RATH	
	CRLREV/ /	MP		206/2024
28	D-FAO/545/2023	EXE. ENGNR., NESCO. (TPNODL), ELECTRICIAN	PRASANTA KUMAR GUPTA	
	FAO/545/2023	MP		218/2024
29	D-FAO/10248/2024	TARA KHANDELWAL	NITYANANDA BEHURIA	
	FAO/ /	MP		219/2024
30	D-FAO/10289/2024	NIRANJAN MOHANTY	KUNAL KUMAR SWAIN	
	FAO/ /	MP		220/2024
31	D-BLAPL/6418/2024	K.RAKESH	NIHAR RANJAN SAHOO	
	BLAPL/ /	MP		244/2024
32	D-BLAPL/789/2024	DEBENDRA SWAIN	KSHIROD KUMAR ROUT	
	BLAPL/309/2024	MP		245/2024
33	D-BLAPL/6910/2023	ALOK KUMAR @ BADAL SAHOO	SMRUTI RANJAN ROUT	
	BLAPL/6910/2023	MP		246/2024
34	D-BLAPL/7172/2024	BABUA @ GOPINATH MOHANTY	APURBA DAS	
	BLAPL/ /	MP		247/2024
35	D-CMP/10170/2024	META JYOTI PATRA @ M.JYOTI PATRA	PRATAP KUMAR BEHERA	
	CMP/ /	MP		252/2024
36	D-CMP/1357/2023	BASANTA KUMAR SAHOO	BHASKAR CHANDRA PANDA	
	CMP/1357/2023	MP		253/2024
37	D-CMP/10328/2024	SULOCHANA PAITAL	RAGHUNATH BISWAL	
	CMP/ /	MP		254/2024
38	D-CMP/10340/2024	RAM KRUSHNA SAHU	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		255/2024
39	D-CMP/10350/2024	MONALISA MISHRA	AJODHYA RANJAN DASH	
	CMP/ /	MP		256/2024
40	D-CMP/9201/2024	SUNDARAM FINANCE LTD., BBSR	PRABIR KUMAR RAY	
	CMP/ /	MP		257/2024
41	D-RSA/542/2023	CHUDAMANI MAJHI	BIBEKANANDA BHUYAN	
	RSA/542/2023	MP		294/2024
42	D-ABLAPL/989/2024	SANJAY KUMAR SARANGI		
	ABLAPL/282/2024	MP		440/2024
43	D-ABLAPL/14496/2023	SURYAKANTA PARIJA		
	ABLAPL/14496/2023	MP		441/2024
44	D-ABLAPL/6837/2023	SANJAY KUMAR PANDA @ SANJAY PANDA		
	ABLAPL/6837/2023	MP		442/2024
45	D-ABLAPL/10414/2020	SK IMRAN@SADDAM	RONALISHA PRADHAN	
	ABLAPL/10414/2020	MP		443/2024
46	D-ABLAPL/2426/2024	DYUTIPRAOVA BEHERA		
	ABLAPL/918/2024	MP		444/2024
47	D-ABLAPL/2831/2024	BATAKRUSHNA ROUT		
	ABLAPL/1130/2024	MP		445/2024
48	D-ABLAPL/13396/2023	SHYAM SUNDAR SUNA @ BRUSHABHA		
	ABLAPL/13396/2023	MP		446/2024
49	D-MACA/10089/2024	MAMI BEHERA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		489/2024
50	D-MACA/10103/2024	SUNIL KUMAR NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		490/2024
51	D-MACA/5298/2024	D.M., ORIENTAL INSURANCE COMPANY LTD.	ADAM BISI KHAN	
	MACA/ /	MP		491/2024
52	D-CRLA/7041/2024	RAJENDRA KUMAR DAS	DIPTISH PRASAD PATTANAİK	
	CRLA/ /	MP		507/2024
53	D-CRLA/236/2018	RAMA CHANDRA SWAIN	M/S.B.SAHOO	
	CRLA/236/2018	MP		508/2024
54	D-CRLA/236/2018	RAMA CHANDRA SWAIN	M/S.B.SAHOO	
	CRLA/236/2018	MP		509/2024
55	D-CRLA/7059/2024	PRAFULLA CHANDRA PRADHAN	PRAKASH KUMAR MOHANTY	
	CRLA/ /	MP		510/2024
56	D-CRLA/7059/2024	PRAFULLA CHANDRA PRADHAN	PRAKASH KUMAR MOHANTY	
	CRLA/ /	MP		511/2024
57	D-CRLA/109/2019	UPENDRA @ RUPA MOHAPATRA	M/S BIJAYA KUMAR RAGADA	
	CRLA/109/2019	MP		512/2024

58	D-CRLA/7085/2024 CRLA/ /	BHAGIRATHI BARIK MP	GANGADHAR SAMAL	513/2024
59	D-CRLA/7135/2024 CRLA/ /	PRAKASH KUMAR NAIK MP	SUJAY SHANKER SINGHDEO	514/2024
60	D-CRLA/394/2022 CRLA/394/2022	CHUNURAM MOHANTA MP	RAMAKANTA PRADHAN	515/2024
61	D-CRLA/7158/2024 CRLA/ /	RANJIT MOHANTY @ BUDHA @ BABU MP	SRIDHAR RATH	516/2024
62	D-CRLA/300/2021 CRLA/300/2021	TRINATH@PRAKASH NAIK MP	BISIKESAN PRADHAN, JNYANANANDA PANDA	517/2024
63	D-CRLMC/7037/2024 CRLMC/ /	KUNI BEHERA MP	BASUDEV BARIK	539/2024
64	D-CRLMC/7037/2024 CRLMC/ /	KUNI BEHERA MP	BASUDEV BARIK	540/2024
65	D-CRLMC/7046/2024 CRLMC/ /	SITAPATI SETHI MP	ARIJEET MISHRA	541/2024
66	D-CRLMC/7069/2024 CRLMC/ /	ARTATRANA SAHOO MP	DIPTIREKHA NANDA	542/2024
67	D-CRLMC/7084/2024 CRLMC/ /	PRASANNA JENA@PRASANA KUMAR JENA MP	BHARAT JALLI	543/2024
68	D-CRLMC/7087/2024 CRLMC/ /	RAMA CHANDRA DEBATA MP	SANDIPANI NAYAK	544/2024
69	D-CRLMC/2588/2024 CRLMC/199/2024	SATYA NARAYAN MALLICK MP		545/2024
70	D-CRLMC/7109/2024 CRLMC/ /	DAYANIDHI SAHU MP	JAYANTA KUMAR MAJHI	546/2024
71	D-CRLMC/7112/2024 CRLMC/ /	ADEI @ SUKANTA MALLIK @ SUKANT KUMAR MALLIK MP	ANURMA BARIKNA PANDA	547/2024
72	D-CRLMC/7119/2024 CRLMC/ /	BANTI@RAKESH SWAIN MP	VIVASWAT MOHAPATRA	548/2024
73	D-CRLMC/7120/2024 CRLMC/ /	MD. ASH. FAQUE AHMED MP	BIRENDRA KUMAR PARDHI	549/2024
74	D-CRLMC/7127/2024 CRLMC/ /	ASHOK KUMAR PATTANAIAK MP	SATYAJIT MOHAPATRA	550/2024
75	D-CRLMC/7145/2024 CRLMC/ /	PRADEEP KUMAR MISHRA MP	BASANTA KUMAR DAS	551/2024
76	D-CRLMC/625/2024 CRLMC/19/2024	ASIA PACIFIC SHIPPING COMPANY LTD. MP	SOUMYAJYOTI BISWAL, GAUTAM MISHRA	552/2024
77	D-CRLMC/7182/2024 CRLMC/ /	MIHIR KUMAR RATH MP	HARAPRASAD PANDA	553/2024
78	D-WA/10090/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	852/2024
79	D-WA/10090/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	853/2024
80	D-WA/10099/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	854/2024
81	D-WA/10099/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	855/2024
82	D-WA/10099/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	856/2024
83	D-WA/10110/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	857/2024
84	D-WA/10110/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	858/2024
85	D-WA/10110/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	859/2024
86	D-WA/10158/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	860/2024
87	D-WA/10158/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	861/2024
88	D-WA/10158/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	862/2024
89	D-WA/3028/2023	ARUN KUMAR BISWAL	DEEPAK KUMAR PANI	

	WA/3028/2023	MP		863/2024
90	D-WA/586/2022	STATE OF ODISHA	SAILAZA NANDAN DAS(ADDL. GOVT. ADV.)	
	WA/586/2022	MP		864/2024
91	D-WA/10256/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		865/2024
92	D-WA/10256/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		866/2024
93	D-WA/10256/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		867/2024
94	D-WA/10259/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		868/2024
95	D-WA/10259/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		869/2024
96	D-WA/10259/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		870/2024
97	D-WA/10294/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		871/2024
98	D-WA/10294/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		872/2024
99	D-WA/10294/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		873/2024
100	D-WA/10295/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		874/2024
101	D-WA/10295/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		875/2024
102	D-WA/10295/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		876/2024
103	D-WA/10308/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		877/2024
104	D-WA/10308/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		878/2024
105	D-WA/10308/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		879/2024
106	D-WA/10320/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		880/2024
107	D-WA/10320/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		881/2024
108	D-WA/10320/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		882/2024
109	D-WA/10330/2024	SAMBALPUR DIST. CO-OP. CENTRAL BANK	KAJIJI SAHOO	
	WA/ /	MP		883/2024
110	D-WA/10335/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		884/2024
111	D-WA/10335/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		885/2024
112	D-WA/10335/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		886/2024
113	D-WA/10370/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		887/2024
114	D-WA/10370/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		888/2024
115	D-WA/10370/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		889/2024
116	D-WP(C)/2379/2024	JANNAT ARA BEGUM		
	WP(C)/2879/2024	MP		3416/2024
117	D-WP(C)/10092/2024	NILAMADHAB PATRO	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		3417/2024
118	D-WP(C)/10095/2024	MAKARANDU PALATASINGH	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		3418/2024
119	D-WP(C)/10096/2024	NIRANJAN SAHOO	BHABA RANJAN KAR	
	WP(C)/ /	MP		3419/2024
120	D-WP(C)/10097/2024	SUBASH CHANDRA SAHU	CHITTARANJAN PATTNAIK	
	WP(C)/ /	MP		3420/2024

121	D-WP(C)/10102/2024 WP(C)/ /	KANISKA MOHAPATRA MP	ASHOK KUMAR PANIGRAHI	3421/2024
122	D-WP(C)/10108/2024 WP(C)/ /	DEBENDRA BARIK MP	DR. JANMEJAYA RAY	3422/2024
123	D-WP(C)/10112/2024 WP(C)/ /	NARAYAN BEHERA MP	ASHOK KUMAR PANIGRAHI	3423/2024
124	D-WP(C)/10116/2024 WP(C)/ /	SATYA RANJAN PRADHAN MP	ASHOK KUMAR PANIGRAHI	3424/2024
125	D-WP(C)/10117/2024 WP(C)/ /	MANAS RANJAN MISHRA MP	ASHOK KUMAR PANIGRAHI	3425/2024
126	D-WP(C)/10119/2024 WP(C)/ /	PRODOSH CHANDRA PATTANAIAK MP	ASHOK KUMAR PANIGRAHI	3426/2024
127	D-WP(C)/10125/2024 WP(C)/5343/2024	JAYANTI JENA MP	AMITABH MISHRA	3427/2024
128	D-WP(C)/10130/2024 WP(C)/ /	PRADEEP KUMAR BEHERA MP	BISWAJIT MOHAPATRA	3428/2024
129	D-WP(C)/10129/2024 WP(C)/5345/2024	JAYANTI JENA MP	AMITABH MISHRA	3429/2024
130	D-WP(C)/10131/2024 WP(C)/ /	JAMMULA VENKATA SURESH KUMAR MP	SUBHADUTTA ROUSTRAY	3430/2024
131	D-WP(C)/10137/2024 WP(C)/ /	MAHESWAR SAHOO MP	KUNAL KUMAR SWAIN	3431/2024
132	D-WP(C)/7907/2024 WP(C)/5209/2024	KANHU CHARAN SINGHNINA MP	SAIBRATA RATH	3432/2024
133	D-WP(C)/9615/2024 WP(C)/5124/2024	DEWADUTTA DHAL MP	PAMI RATH	3433/2024
134	D-WP(C)/9615/2024 WP(C)/5124/2024	DEWADUTTA DHAL MP	PAMI RATH	3434/2024
135	D-WP(C)/24671/2012 WP(C)/24671/2012	OSIC LTD. MP	M/S.J.K.MOHAPATRA	3435/2024
136	D-WP(C)/10147/2024 WP(C)/ /	SUJIT KUMAR DAS MP	ACHYUTANANDA PATTANAIAK	3436/2024
137	D-WP(C)/30022/2023 WP(C)/30022/2023	BAIDYANATH BASKEY MP	MANORANJAN MISHRA	3437/2024
138	D-WP(C)/3840/2018 WP(C)/3840/2018	DR.PAWAN KUMAR MP	M/S.SAMEER KUMAR DAS	3438/2024
139	D-WP(C)/13503/2022 WP(C)/13503/2022	SUKRA ORAM MP	KOUSIK ANANDA GURU	3439/2024
140	D-WP(C)/42260/2023 WP(C)/42260/2023	TAPESH RANJAN SAHOO MP	NIRANJAN BISWAL	3440/2024
141	D-WP(C)/36614/2021 WP(C)/36614/2021	ABHIJEET SWAIN MP	BUDHADEV ROUSTRAY	3441/2024
142	D-WP(C)/36614/2021 WP(C)/36614/2021	ABHIJEET SWAIN MP	BUDHADEV ROUSTRAY	3442/2024
143	D-WP(C)/6899/2024 WP(C)/3738/2024	SATYABRATA BARIK MP		3443/2024
144	D-WP(C)/8092/2024 WP(C)/4254/2024	LOKANATH SAHOO MP	SARAT CHANDRA MEKAP	3444/2024
145	D-WP(C)/19903/2022 WP(C)/19903/2022	GAGAN BEHERA MP	ACHYUTA NANDA ROUSTRAY	3445/2024
146	D-WP(C)/3179/2024 WP(C)/2429/2024	SABITA SAHOO MP	BIGYAN KUMAR SHARMA	3446/2024
147	D-WP(C)/22413/2023 WP(C)/22413/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA MP	TANMAY MISHRA	3447/2024
148	D-WP(C)/10105/2024 WP(C)/ /	TWISHA EDUCATIONAL PVT. LTD., SAMBALPUR MP	ANURAG PANGARI	3448/2024
149	D-WP(C)/10197/2024 WP(C)/ /	SULOCHANA DANDIA MP	AUROVINDA MOHANTY	3449/2024
150	D-WP(C)/10201/2024 WP(C)/ /	M/S RAJESH MOHANTY, KENDRAPADA MP	SUBASH CHANDRA SAHOO	3450/2024
151	D-WP(C)/10201/2024 WP(C)/ /	M/S RAJESH MOHANTY, KENDRAPADA MP	SUBASH CHANDRA SAHOO	3451/2024
152	D-WP(C)/10205/2024	M/S. VIVEKANAND MEDICAL MISSION LTD. MP	SUBASH CHANDRA SAHOO	

	WP(C)/ /	MP		3452/2024
153	D-WP(C)/10205/2024	M/S. VIVEKANAND MEDICAL MISSION LTD	SUBRSU CHANDRA SAHOO	
	WP(C)/ /	MP		3453/2024
154	D-WP(C)/10219/2024	MANOJ KUMAR RATHOR	ASHOK KUMAR APAT	
	WP(C)/5373/2024	MP		3454/2024
155	D-WP(C)/10223/2024	MANOJ KUMAR SINGH	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		3455/2024
156	D-WP(C)/10225/2024	KALINGA EYE HOSPITAL AND RESERCH	CHINRISAGAR SAMANTARAY	
	WP(C)/ /	MP		3456/2024
157	D-WP(C)/10232/2024	NARI NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3457/2024
158	D-WP(C)/36713/2023	SRINIBAS DAS	SUDEEP KUMAR SARANGI	
	WP(C)/36713/2023	MP		3458/2024
159	D-WP(C)/10238/2024	KUNA@KUNA NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3459/2024
160	D-WP(C)/18349/2023	AVINASH KUMAR		
	WP(C)/18349/2023	MP		3460/2024
161	D-WP(C)/18353/2023	BIREN KISKU		
	WP(C)/18353/2023	MP		3461/2024
162	D-WP(C)/18357/2023	NEERAJ SINGH		
	WP(C)/18357/2023	MP		3462/2024
163	D-WP(C)/18359/2023	ARJUN HEMBRAM		
	WP(C)/18359/2023	MP		3463/2024
164	D-WP(C)/10243/2024	LAXMI NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3464/2024
165	D-WP(C)/10246/2024	SADA NAIK	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		3465/2024
166	D-WP(C)/4455/2023	RABINDRA KUMAR MOHARANA	SIDHESWAR MALLIK	
	WP(C)/4455/2023	MP		3466/2024
167	D-WP(C)/10250/2024	M/S.NAGENDRA INFRA-PROJECTS PVT.LTD	DMITAV DAS	
	WP(C)/ /	MP		3467/2024
168	D-WP(C)/33349/2022	KALANDI CHARAN NAYAK	MR SOUMYA RANJAN DAS PRITAM KUMAR MOHANTY	
	WP(C)/33349/2022	MP		3468/2024
169	D-WP(C)/10254/2024	M/S. KOKILA INDUSTRIES	KAUSHAL HUSSAIN	
	WP(C)/5342/2024	MP		3469/2024
170	D-WP(C)/35174/2020	JOGENDRA PRADHAN		
	WP(C)/35174/2020	MP		3470/2024
171	D-WP(C)/35174/2020	JOGENDRA PRADHAN		
	WP(C)/35174/2020	MP		3471/2024
172	D-WP(C)/34140/2023	BHOBANI JENA		
	WP(C)/34140/2023	MP		3472/2024
173	D-WP(C)/10260/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		3473/2024
174	D-WP(C)/4007/2024	SAMBARI NAIK	SANJIB MOHANTY	
	WP(C)/2019/2024	MP		3474/2024
175	D-WP(C)/2956/2024	MAHANADI VIHAR PHASE II MARKET COM	MPNESHABROGATION, CUTTACK	
	WP(C)/2444/2024	MP		3475/2024
176	D-WP(C)/10264/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		3476/2024
177	D-WP(C)/10268/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		3477/2024
178	D-WP(C)/10270/2024	MURALIDHAR SWAIN	RAJJEET ROY	
	WP(C)/5341/2024	MP		3478/2024
179	D-WP(C)/10271/2024	LAXMIDHAR PADHI	PBABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		3479/2024
180	D-WP(C)/10273/2024	NILAMANI NANDI	SANJIB MOHANTY	
	WP(C)/ /	MP		3480/2024
181	D-WP(C)/31053/2022	RATIRANJAN SAHOO	NALINI KANTA DASH	
	WP(C)/31053/2022	MP		3481/2024
182	D-WP(C)/10284/2024	AJIT KUMAR MALLIK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		3482/2024
183	D-WP(C)/10288/2024	M/S. SAI OM TOURS AND TRANSPORT PV	AVIND PARNAIK	
	WP(C)/ /	MP		3483/2024



184	D-WP(C)/22033/2021 WP(C)/22033/2021	SMC POWER GENERATION LTD. MP	SATYAJIT MOHANTY	3484/2024
185	D-WP(C)/10291/2024 WP(C)/5355/2024	RAMA CHANDRA BAIRIGANJAN MP	SUKANTA KUMAR DALAI	3485/2024
186	D-WP(C)/10296/2024 WP(C)/ /	M/S.EDAC ENGINEERING LTD MP	SUMIT LAL	3486/2024
187	D-WP(C)/10298/2024 WP(C)/ /	BHAGYASHREE DAS MP	KARUNAKAR RATH	3487/2024
188	D-WP(C)/10292/2024 WP(C)/ /	RANJAN BALA BILAKHIA MP	KSHIROD KUMAR SAHOO	3488/2024
189	D-WP(C)/10302/2024 WP(C)/ /	SALILA SWAIN MP	ASHOK KUMAR PANIGRAHI	3489/2024
190	D-WP(C)/10305/2024 WP(C)/ /	DHRUTI RANJAN MAHAPATRA MP	ASHOK KUMAR PANIGRAHI	3490/2024
191	D-WP(C)/10307/2024 WP(C)/ /	GOPAL KRUSHNA CHOWDHURY MP	SHASHI BHUSAN JENA	3491/2024
192	D-WP(C)/3706/2024 WP(C)/1958/2024	M/S. CHARIOT STEEL AND POWER (P) LTD. MP	<del>BHINDAKARSH</del>	3492/2024
193	D-WP(C)/38200/2023 WP(C)/38200/2023	LIPSARANI PARIDA MP		3493/2024
194	D-WP(C)/10313/2024 WP(C)/ /	PANKAJ KUMAR NAYAK MP	ASHOK KUMAR PANIGRAHI	3494/2024
195	D-WP(C)/10309/2024 WP(C)/ /	DIBAKARA BEHERA MP	RABI NARAYAN MOHANTY	3495/2024
196	D-WP(C)/10316/2024 WP(C)/ /	BABULA PATRA MP	SHASHI BHUSAN JENA	3496/2024
197	D-WP(C)/10317/2024 WP(C)/ /	DEBENDRAKUMAR SAHU MP	ASHOK KUMAR PANIGRAHI	3497/2024
198	D-WP(C)/10319/2024 WP(C)/ /	P.TRILOCHAN PRADHAN MP	SHASHI BHUSAN JENA	3498/2024
199	D-WP(C)/10321/2024 WP(C)/ /	JEETENDRA KUMAR NAYAK MP	ASHOK KUMAR PANIGRAHI	3499/2024
200	D-WP(C)/10323/2024 WP(C)/ /	SUBHASIS TRIPATHY MP	PRONOY MOHANTY	3500/2024
201	D-WP(C)/27885/2023 WP(C)/27885/2023	SUBHENDRA KUMAR SAHOO MP	SASWATI MOHAPATRA	3501/2024
202	D-WP(C)/10327/2024 WP(C)/ /	SAMEER KUMAR PANDA MP	ASHOK KUMAR PANIGRAHI	3502/2024
203	D-WP(C)/10324/2024 WP(C)/ /	M/S.SWASTIK STEVEDORES PVT LTD. MP	KAJAL SAHOO	3503/2024
204	D-WP(C)/41099/2023 WP(C)/41099/2023	DEBASIS PARIDA MP	LAXMIKANTA MOHANTY	3504/2024
205	D-WP(C)/6876/2024 WP(C)/3769/2024	SUSHREETA BARICK MP	LAXMIKANTA MOHANTY	3505/2024
206	D-WP(C)/10361/2024 WP(C)/ /	SUBAS CHANDRA JENA MP	VIVEKANANDA JENA	3506/2024
207	D-WP(C)/40410/2023 WP(C)/40410/2023	ASIM CHANDRA RAY MP	BIBEKANANDA BHUYAN	3507/2024
208	D-WP(C)/40412/2023 WP(C)/40412/2023	PRABHAT CHANDRA DAS MP	BIBEKANANDA BHUYAN	3508/2024
209	D-WP(C)/10362/2024 WP(C)/ /	ASHOK KUMAR DAS MP	PRAFULLA CHANDRA ACHARYA	3509/2024
210	D-WP(C)/10366/2024 WP(C)/ /	DR.BIJOY KUMAR SAHOO MP	PRONOY MOHANTY	3510/2024
211	D-WP(C)/10369/2024 WP(C)/ /	SUKUMAR DAS MP	PRONOY MOHANTY	3511/2024